

NATIONAL COMPANY LAW TRIBUNAL

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AMARAVATI BENCH  
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 17/9/AMR/2021
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Sri Pavani Krishna Priya Constructions
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At request, list the matter on 04.05.2021.

MEMBER JUDICIAL